

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 36 OF 2016 &
IA NO. 91 OF 2016**

Dated: 13th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Talwandi Sabo Power Ltd.

...Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Sandeep for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **13.09.2016.**

**(I.J. Kapoor)
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)
Chairperson**